

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE**

**DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4204  
TO BE ANSWERED ON FRIDAY, 11<sup>th</sup> August, 2017  
[20 Shrawana, 1939 (SAKA)]**

**'Misuse of Loans by States'**

**No. 4204. SHRI NISHIKANT DUBEY:**

Will the MINISTER OF FINANCE be pleased to state:

- (a) the quantum of loans disbursed by the Union Government to the States along with the outstanding liabilities of the States during the last three years, State/UT-wise;
- (b) whether the Government has taken cognizance of certain misuse of the loans by the States during the said period and if so, the details thereof; and
- (c) the corrective action taken by the Union Government in this regard?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ARJUN RAM MEGHWAL)**

- (a) The details of the loans, including those on back-to-back basis, advanced by Union Government to States and UTs (with legislature) during last three years from 2014-15 to 2016-17 alongwith the outstanding amount as on 31.03.2017 are Annexed.
- (b) & (c) The concerned Central Ministries review and monitor utilization of the loans provided under various schemes / projects to ensure its effective utilization. As regards the loans for Externally Aided Projects, the outputs of agreed project components and deliverables are well defined and are regularly monitored by the multilateral development banks. These projects are further reviewed by Government of India in the Tripartite Portfolio Review Meetings. However, the responsibility of proper utilisation of loans lies with the respective State/ Union Territory Governments.

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**Annex**

**Assistance in the form of Loans and Advances provided by the Union Government to State / Union Territory Governments from 2014-15 to 2016-17.**

Name of the State / Union Territory	(Rs. in Crores)			
	Loans Advanced during 2014-15 (Actuals)	Loans Advanced during 2015-16 (Actuals)	Loans Advanced during 2016-17 (Under compilation and yet to be audited)	Loans outstanding as on 31.03.2017 (under compilation and yet to be audited)
Andhra Pradesh	695.41	685.17	814.25	16217.27
Arunachal Pradesh	0.00	0.00	0.00	204.82
Assam	49.66	50.49	57.36	1433.45
Bihar	718.25	822.97	1511.59	9626.81
Chhattisgarh	8.44	145.03	381.29	2056.26
Goa	202.88	111.56	91.87	1224.00
Gujarat	323.39	252.56	191.07	6576.20
Haryana	130.76	97.24	129.59	2155.58
Himachal Pradesh	125.31	59.31	101.30	1071.81
Jammu & Kashmir	12.15	17.21	24.70	1172.24
Jharkhand	138.83	150.91	234.29	2163.48
Karnataka	1365.20	1271.02	1917.93	13812.28
Kerala	752.47	531.35	852.14	7609.67
Madhya Pradesh	1372.23	1326.12	1266.67	13919.55
Maharashtra	587.12	575.97	634.80	7876.73
Manipur	0.00	0.00	16.04	368.19
Meghalaya	4.77	2.28	4.28	184.89
Mizoram	19.39	3.80	6.84	281.04
Nagaland	5.43	0.14	0.26	175.75
Odisha	529.10	739.43	902.98	7455.30
Punjab	561.92	265.33	654.94	3890.07
Rajasthan	794.11	1749.12	3455.35	11123.67
Sikkim	10.71	3.09	3.34	124.47
Telangana	86.37	1367.37	956.12	1198.87
Tamil Nadu	1517.09	920.88	1859.74	14326.93
Tripura	18.80	5.93	3.61	265.67
Uttar Pradesh	485.98	593.86	1031.08	13271.87
Uttarakhand	61.00	97.01	146.23	652.74
West Bengal	1362.99	658.95	518.94	13023.57
Puducherry	72.00	72.00	72.00	757.81
NCT of Delhi	0.00	0.00	0.00	3326.43
<b>Total</b>	<b>12011.76</b>	<b>12576.10</b>	<b>17840.59</b>	<b>157547.42</b>